

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**45. C.P.(IB)-546(MB)/2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

**NAME OF THE PARTIES:-** **Writer Galaxy Film Productions  
Private Limited**

**Section: 10 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Indrajeet Hingane appeared for the Applicant through VC and Counsel, Sujata Sawant appeared for the Respondent. Counsel appearing for the Creditors states that copy of the present Company Petition has not yet been served upon them. Counsel for the Applicant is directed to serve a copy of the present Company Petition on the other side forthwith. List this matter on **02.04.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**